

SHRI JAGDISH TYTLER: No; I wan to give it under rule 377.

MR. SPEAKER: When certain things come under rules, I allow. It is my discretion. I have allowed you. I am not going to stop you. You can do that. There are rules under which you can do that; and nobody is going to stop you from doing that

Now Mr. Tewary.

PROF. K. K. TEWARY (Buxar): When the House is considering freedom of the Press, it follows from it that it should also consider the aberrations of the Press, 'Indian Express' is trying to malign this House.

PROF. MADHU DANDAVATE: What is the aberration here?

MR. SPEAKER: He is not talking about yours. I think he has given something, his own.

(Interruptions)

MR. SPEAKER: I cannot take notice like this.

(Interruptions)

MR. SPEAKER: Now Mr. Shiv Shankar. Papers Laid on the Table.

PAPERS LAID ON THE TABLE

WHITE PAPER ON PARADIP PHOSPHATIC FERTILISER PROJECT AND PARADIP PHOSPHATES LTD.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): I beg to lay on the Table a copy of White Paper (Hindi and English versions) on Paradeep Phosphatic Fertilizer Project and Paradeep Phosphates Limited. (Placed in library See No. LT-3766|82).

(Interruptions)

MR. SPEAKER: Nothing goes on record without my permission. Now Mr Gargi Shankar Mishra.

REVIEW ON AND ANNUAL REPORT OF NEYVELI LIGNITE CORPORATION, LTD., for 1980-81.

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Neyveli Lignite Corporation Limited, Neyveli (Tamil Nadu), for the year 1980-81.

(2) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli (Placed in Library. See No. LT-3767| along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT-3767| 82).

COMMITTEE ON PUBLIC UNDERTAKINGS THIRTY-THIRD REPORT

SHRI BANSI LAL (Bhiwani): I beg to present the Thirty-third Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Twentieth Report of the Committee on Tanery and Footwear Corporation of India Limited (Ministry of Industry—Department of Industrial Development).

JOINT COMMITTEE ON OFFICES OF PROFIT

THIRD REPORT

SHRI GULSHER AHMED (Satna): I beg to present the Third Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

श्री मनोराम वागड़ी (हिसार) : अध्यक्ष महोदय, मैं आपसे मिला था शहीदे आज़म भगत सिंह की प्रतिमा को खंडित करने को कुचेष्टा के मामले में, जिस से सारे राष्ट्र को क्षोभ है । . . .